

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:1881
ANSWERED ON:19.08.2013
TRANSFER OF LAND
Rana Shri Jagdish Singh

Will the Minister of STEEL be pleased to state:

- (a) the total land acquired and utilized for setting up of various plants by Steel Authority of India Limited (SAIL) particularly the Bokaro Steel Plant;
- (b) the details of total land allocated to employees and ex-employees, Non-Government Organisations and educational institutions out of the total land acquired by these plants;
- (c) the details of the total land and house allocated by these plants on lease to the beneficiaries during each of the last three years and the current year;
- (d) whether the criteria adopted and followed for allocation of land is in accordance with the Land Acquisition Act, 1894; and
- (e) if so, the details thereof and if not, the reasons therefor and the details of the criteria adopted for the purpose along with the corrective action taken by the Government in this regard?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a) The details of total land acquired and utilized for setting up of various steel plants by SAIL (including the Bokaro Steel Plant) are as follows:

| (in acres) | | | |
|--|---------------|---------------|------------------------------------|
| Plant | Land acquired | Land Utilised | For future expansion/ utilization/ |
| Bhilai Steel Plant (BSP) | 33,370.84 | 32,439.45 | 931.39 |
| Bokaro Steel Plant (BSL) | 31,287.24 | 20,942.80 | 10344.44 |
| Rourkela Steel Plant (RSP) | 28,083.46 | 23,783.56 | 4299.90 |
| Durgapur Steel Plant (DSP) | 15,871.87 | 7,682.74 | 8189.13 |
| IISCO Steel Plant (ISP) | 3,337.00 | 2,969.00 | 368.00 |
| Alloy Steels Plant, Durgapur (ASP) | 1,154.00 | 741.12 | 412.88 |
| Salem Steel Plant (SSP) | 3,973.08 | 3,346.00 | 627.08 |
| Visvesvaraya Iron & Steel Plant (VISP) | 1995.75 | 1,484.00 | 511.75 |
| Chandrapur Ferro Alloy Plant (CFP) | 525.43 | 338.00 | 187.43 |
| Total | 1,19,598.67 | 93,726.67 | 25872.00 |

(b) The details of total land allocated on lease basis (sub-lease in case of Rourkela Steel Plant) to employees, ex-employees, non-governmental organizations and educational institutions out of the total land acquired by these plants are as follows:

| Land allocated (in acres) | | | | |
|---------------------------|-----------|----------------------|--------------------------|-----------|
| Plant | Employees | Ex-Non-Organizations | Educational Institutions | Total (#) |
| BSP | # | # | # | # |
| BSL | 90 | # | # | # |
| RSP | # | # | # | # |
| DSP | 273.74 | # | # | # |
| ISP | # | # | # | # |

| | | | | | | |
|-------|--------|---|----------|---------|----------|--|
| ASP | # | # | # | # | # | |
| SSP | 15 | # | 0.11 | 150.00 | 165.11 | |
| VISP | # | # | 1.63 | 31.27 | 32.90 | |
| CFP | # | # | # | # | # | |
| Total | 378.74 | # | 1103.757 | 552.048 | 2034.545 | |

Excludes 743 acres (approx.) land covered under houses allotted on lease under SAIL House Leasing Scheme.

(c) The details of the total land allocated by these plants on lease during each of the last three years and the current year are as follows:

| Plant | 2010 | 2011 | 2012 | 2013 | Total |
|-------------|-------------|-------------|-------------|-------------|-------|
| (Till date) | | | | | |
| Land (acre) | Land (acre) | Land (acre) | Land (acre) | Land (acre) | |
| BSP | 15.15 | 0.75 | # | 10.00 | 25.90 |
| BSL | # | # | # | # | |
| RSP | # | # | # | # | |
| DSP | # | # | # | # | |
| ISP | # | # | # | # | |
| ASP | # | # | # | # | |
| SSP | 0.11 | # | # | # | 0.11 |
| VISP | # | # | # | # | |
| CFP | # | # | # | # | |
| Total | 15.26 | 0.75 | # | 10.00 | 26.01 |

No house was allotted during this period.

(d)&(e): The land has been acquired by the respective State Governments as per the Land Acquisition Act for setting up the steel plants, ancillaries, and incidentals arising out the plant. The land is being used in consonance with the purpose acquired for, and as per the guidelines approved by the SAIL Board from time to time.